

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO: 326**  
TO BE ANSWERED ON 03.02.2023

**CRIMES AGAINST CHILDREN**

326. ADV. A.M. ARIFF:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state?

- (a) whether the Government taken note of the recent NCRB report indicating that the crimes against children saw an increase of 16.2 percent in 2021 compared to 2020, if so, the details thereof and the action taken thereon;
- (b) whether the crimes against children recorded a sharp increase of 351 percent between 2011 and 2021 and if so, the details thereof;
- (c) whether a third of the crimes against children registered under POCSO Act 2012, being related to sexual offences against children, especially girls indicates that such crimes are on the rise in the country and if so, the action taken thereon;
- (d) whether it is true that the States of Madhya Pradesh, Maharashtra and Uttar Pradesh are at the top in respect of crimes against children in the country and if so, the details thereof; and
- (e) the number of crimes against children reported in 2021, State/UT-wise and type-wise?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) As per National Crime Records Bureau (NCRB), cases registered in 2020 & 2021 were 128531 and 149404, respectively. However, State/UT-wise cases registered, cases charge-sheeted, cases convicted, persons arrested, persons charge-sheeted and persons convicted under Crime against Children during 2020-2021 is enclosed at Annexure-1
- (b) As per (NCRB), cases registered in 2011 and 2021 were 33052 and 149404, respectively. However, State/UT-wise cases registered, cases charge-sheeted, cases convicted, persons arrested, persons charge-sheeted and persons convicted under Crime against Children during 2011 and 2021 is enclosed at Annexure-1A
- (c) As per NCRB, total cases registered in 2019, 2020 and 2021 were 47324, 47221 and 53874, respectively. However, State/UT-wise cases registered, cases charge-sheeted, cases convicted, girl victims, persons arrested, persons charge-sheeted and persons convicted under Protection of Children from Sexual Offences Act, 2012 during 2019- 2021 is enclosed at Annexure-II.

The Protection of Children from Sexual Offences (POCSO) Act, 2012 enacted by Govt. of India provides safeguards for children against sexual abuse. The Act defines a child as any person below the age of 18 years. The POCSO Act, 2012 provides for establishment of Special Courts for the purpose of ensuring speedy trials. The POCSO Act was amended in 2019 to introduce more stringent punishment including death penalty for committing sexual crimes on children, with a view to deter the perpetrators & prevent such crimes against children.

Further, the POCSO Rules, 2020 were also notified by the Ministry to protect the children from exploitation/ violence and sexual exploitation. POCSO Rules, include provisions for mandatory police verification of staff in schools and care homes, procedures to report child sexual abuse material (Pornography), imparting age-appropriate child rights education, among other things. The POCSO Rules, 2020 also stipulate that the Central Government and every State Government shall provide periodic training including orientation programmes, sensitization workshops and refresher courses to all persons, whether regular or contractual, coming in contact with the children, to sensitize them about child safety and protection and educate them regarding their responsibility under the POCSO Act.

The Department of Justice is implementing a Centrally Sponsored Scheme for setting up of 1023 Fast Track Special Courts (FTSC) for early disposal of pending cases of sexual offence of rape and under POCSO Act since October 2019. As per information provided by the Department of Justice a total of 733 FTSCs including 413 exclusive POCSO Courts are functional in the 28 States/UTs of the country.

As per Ministry of Home Affairs, 'Police' and 'Public Order' are State subjects under the Seventh Schedule of the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens including crime against children rest with the respective State Government. The State Governments are competent to deal with such offences under the extant provisions of laws.

(d) to (e) As per NCRB, total cases of crimes against children in 2021 in Madhya Pradesh , Maharashtra and Uttar Pradesh were 19173, 17261 and 16838, respectively. State/UT-wise (including Madhya Pradesh, Maharashtra and Uttar Pradesh) & Crime Head-wise cases registered under Crime against Children during 2021 is enclosed at Annexure-III.

\*\*\*\*\*

## Annexure-IA

Statement referred to part (b) of reply to Lok Sabha Unstarred Question No. 326 regarding 'Crimes against Children' by ADV. A.M. ARIFF to be answered on 03.02.2023 indicating State/UT-wise Cases Registered(CR), Cases Chargesheeted(CS), Cases Convicted(CV), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted (PCV) under Crime against Children during 2011

SL	State/UT	2011					
		CR	CS	CV	PAR	PCS	PCV
1	Andhra Pradesh	2213	1600	209	2550	2286	274
2	Arunachal Pradesh	35	30	2	34	31	2
3	Assam	236	110	3	236	103	3
4	Bihar	2233	1248	106	2859	2310	176
5	Chhattisgarh	1782	1569	293	1991	1994	336
6	Goa	75	58	6	70	70	6
7	Gujarat	1131	871	44	1279	1301	111
8	Haryana	280	206	56	198	204	60
9	Himachal Pradesh	260	188	22	226	221	31
10	Jharkhand	85	68	8	95	127	8
11	Karnataka	334	218	22	329	331	24
12	Kerala	1452	1019	52	1533	1080	53
13	Madhya Pradesh	4383	4013	1090	5586	5592	1632
14	Maharashtra	3362	2611	103	4050	3813	150
15	Manipur	87	0	0	49	0	0
16	Meghalaya	104	40	2	64	33	2
17	Mizoram	54	45	26	57	46	26
18	Nagaland	20	2	5	20	2	5
19	Odisha	315	277	16	287	285	18
20	Punjab	622	377	131	668	559	187
21	Rajasthan	1491	675	141	995	998	169
22	Sikkim	29	32	21	33	33	21
23	Tamil Nadu	925	488	92	901	600	103
24	Telangana						
25	Tripura	102	180	22	253	208	40

26	Uttar Pradesh	5500	3885	1708	8560	6359	2697
27	Uttarakhand	83	74	19	77	77	25
28	West Bengal	1450	724	39	1064	828	30
	<b>TOTAL STATE(S)</b>	<b>28643</b>	<b>20608</b>	<b>4238</b>	<b>34064</b>	<b>29491</b>	<b>6189</b>
29	A&N Islands	31	49	0	36	91	0
30	Chandigarh	74	48	22	65	61	26
31	D&N Haveli and Daman & Diu+	14	8	3	5	8	3
32	Delhi	4250	925	356	1199	1266	424
33	Jammu & Kashmir*	25	15	0	29	29	0
34	Ladakh						
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	15	14	1	29	28	1
	<b>TOTAL UT(S)</b>	<b>4409</b>	<b>1059</b>	<b>382</b>	<b>1363</b>	<b>1483</b>	<b>454</b>
	<b>TOTAL (ALL INDIA)</b>	<b>33052</b>	<b>21667</b>	<b>4620</b>	<b>35427</b>	<b>30974</b>	<b>6643</b>

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2011

\*' Data of erstwhile Jammu & Kashmir State including Ladakh during during 2011

**Statement referred to part (b) of reply to Lok Sabha Unstarred Question No. 326 regarding 'Crimes against Children' by ADV. A.M. ARIFF to be answered on 03.02.2023 indicating State/UT-wise Cases Registered(CR), Cases Chargesheeted(CS), Cases Convicted(CV), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted (PCV) under Crime against Children during 2019-2021.**

SL	State/UT	20 19						20 20						20 21					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	Andhra Pradesh	2524	1690	148	2894	2825	187	2648	2103	64	2924	3270	72	2669	2637	63	3197	3513	78
2	Arunachal Pradesh	153	74	1	128	87	1	113	71	2	106	92	2	162	110	11	134	115	11
3	Assam	6608	3710	97	5462	4186	98	4622	2863	57	5973	3388	65	5282	3115	83	7055	4141	91
4	Bihar	9320	4722	156	9113	7472	194	6591	3850	49	4759	4760	58	6894	5009	230	5598	5835	264
5	Chhattisgarh	5665	3879	1057	4856	4887	1295	5056	3550	503	4658	4475	618	6001	4169	475	5214	5122	584
6	Goa	167	124	7	126	164	10	125	86	4	105	98	4	151	105	4	101	142	4
7	Gujarat	4685	3426	116	4590	4555	138	4075	3288	28	4403	4382	34	4515	3587	87	4578	4602	107
8	Haryana	5119	2283	417	3037	2947	493	4338	2146	74	2822	2754	89	5700	2418	241	3333	3167	279
9	Himachal Pradesh	748	382	57	490	510	69	636	357	33	503	549	41	740	406	43	538	569	54
10	Jharkhand	1674	1139	273	1379	1297	288	1795	1171	283	1542	1365	302	1867	1353	146	1588	1596	167
11	Karnataka	6305	3227	375	3947	4232	404	5471	3447	545	4295	4623	570	7261	4673	551	6275	6140	583
12	Kerala	4754	3808	212	5611	4365	240	3941	4030	709	5031	5112	717	4536	4985	279	5885	5738	297
13	Madhya	1902	1157	2264	1431	1677	3077	17008	1160	1139	1431	1634	1400	19173	1189	1795	121	16813	2266

	Pradesh	8	6		7	9			1		1	5			6		99		
14	Maharashtra	19592	9277	844	13606	11501	961	14371	8451	361	11466	10646	420	17261	9438	579	12786	11579	662
15	Manipur	148	85	9	139	109	14	125	73	1	115	75	1	143	88	8	148	117	8
16	Meghalaya	379	379	147	490	444	147	415	285	50	390	340	57	481	395	50	482	401	50
17	Mizoram	125	117	72	140	121	76	142	127	53	145	133	55	122	111	31	123	122	34
18	Nagaland	59	35	4	48	42	4	31	26	12	39	30	13	51	37	5	66	52	5
19	Odisha	7012	2787	50	3255	3601	51	6330	3226	54	3633	4095	56	7899	4073	65	4187	4863	68
20	Punjab	2625	1523	280	2307	1991	379	2121	1579	134	2003	1912	178	2556	1537	195	2183	1970	282
21	Rajasthan	7385	4137	895	5411	5438	1270	6580	3606	828	4714	4833	1034	7653	4384	765	5812	5788	981
22	Sikkim	163	103	12	124	113	12	147	103	11	135	115	11	149	113	19	134	123	19
23	Tamil Nadu	4139	3026	606	5189	3762	717	4338	3184	355	5341	3892	454	6064	4153	396	7680	5213	436
24	Telangana	4212	3026	215	3559	3773	264	4200	3268	421	4149	4218	470	5667	4413	639	4481	5384	674
25	Tripura	311	252	43	312	287	49	260	217	12	308	314	12	236	243	22	283	335	25
26	Uttar Pradesh	18943	13725	2665	21219	20938	4120	15271	12105	3292	18947	18399	4079	16838	12654	2397	19492	18551	3117
27	Uttarakhand	1214	783	156	958	978	178	1066	740	72	868	845	83	1245	1026	54	1213	1313	56
28	West Bengal	6191	6033	98	6327	8223	117	10248	6662	33	6680	7918	34	9523	7870	87	7367	9652	92
	<b>TOTAL STATE(S)</b>	<b>139248</b>	<b>85328</b>	<b>11276</b>	<b>119034</b>	<b>115627</b>	<b>14853</b>	<b>122064</b>	<b>82215</b>	<b>9179</b>	<b>110365</b>	<b>108978</b>	<b>10929</b>	<b>140839</b>	<b>94998</b>	<b>9320</b>	<b>122132</b>	<b>122956</b>	<b>11294</b>
29	A&N Islands	153	121	14	139	134	14	141	147	15	138	162	15	124	118	22	127	144	24
30	Chandig	264	98	28	140	117	33	209	98	10	109	133	13	234	78	10	98	98	11

	arh																		
31	D&N Haveli and Daman & Diu+	96	63	1	83	68	1	67	56	4	71	72	6	104	55	3	73	64	3
32	Delhi	7783	2386	945	3602	2858	975	5362	2284	97	3058	2697	116	7118	2304	75	3251	2790	91
33	Jammu & Kashmir*	470	223	12	328	310	17	606	313	17	466	444	22	845	457	10	622	601	10
34	Ladakh							2	0	0	0	0	0	1	2	1	2	2	1
35	Lakshadweep	26	11	0	28	13	0	9	6	2	11	6	2	17	19	0	32	21	0
36	Puducherry	50	51	9	76	80	9	71	66	42	162	141	42	122	107	0	191	115	0
	<b>TOTAL UT(S)</b>	<b>8842</b>	<b>2953</b>	<b>1009</b>	<b>4396</b>	<b>3580</b>	<b>1049</b>	<b>6467</b>	<b>2970</b>	<b>187</b>	<b>4015</b>	<b>3655</b>	<b>216</b>	<b>8565</b>	<b>3140</b>	<b>121</b>	<b>4396</b>	<b>3835</b>	<b>140</b>
	<b>TOTAL (ALL INDIA)</b>	<b>148090</b>	<b>88281</b>	<b>12285</b>	<b>123430</b>	<b>119207</b>	<b>15902</b>	<b>128531</b>	<b>85185</b>	<b>9366</b>	<b>114380</b>	<b>112633</b>	<b>11145</b>	<b>149404</b>	<b>98138</b>	<b>9441</b>	<b>126528</b>	<b>126791</b>	<b>11434</b>

Source :Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2019

\*' Data of erstwhile Jammu & Kashmir State including Ladakh during 2019

**Annexure-I**

**Statement referred to part (a) of reply to Lok Sabha Unstarred Question No. 326 regarding 'Crimes against Children' by ADV. A.M. ARIFF to be answered on 03.02.2023 indicating State/UT-wise Cases Registered(CR), Cases Chargesheeted(CS), Cases Convicted(CV), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted (PCV) under Crime against Children during 2019-2021.**

SL	State/ UT	20 19						20 20						20 21					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	C R	CS	C V	PA R	PCS	PCV
1	Andhra Pradesh	2524	1690	148	2894	2825	187	2648	2103	64	2924	3270	72	2669	2637	63	3197	3513	78
2	Arunachal Pradesh	153	74	1	128	87	1	113	71	2	106	92	2	162	110	11	134	115	11
3	Assam	6608	3710	97	5462	4186	98	4622	2863	57	5973	3388	65	5282	3115	83	7055	4141	91
4	Bihar	9320	4722	156	9113	7472	194	6591	3850	49	4759	4760	58	6894	5009	230	5598	5835	264
5	Chhattisgarh	5665	3879	1057	4856	4887	1295	5056	3550	503	4658	4475	618	6001	4169	475	5214	5122	584
6	Goa	167	124	7	126	164	10	125	86	4	105	98	4	151	105	4	101	142	4
7	Gujarat	4685	3426	116	4590	4555	138	4075	3288	28	4403	4382	34	4515	3587	87	4578	4602	107
8	Haryana	5119	2283	417	3037	2947	493	4338	2146	74	2822	2754	89	5700	2418	241	3333	3167	279
9	Himachal Pradesh	748	382	57	490	510	69	636	357	33	503	549	41	740	406	43	538	569	54
10	Jharkhand	1674	1139	273	1379	1297	288	1795	1171	283	1542	1365	302	1867	1353	146	1588	1596	167
11	Karnataka	6305	3227	375	3947	4232	404	5471	3447	545	4295	4623	570	7261	4673	551	6275	6140	583
12	Kerala	4754	3808	212	5611	4365	240	3941	4030	709	5031	5112	717	4536	4985	279	588	5738	297



																	5		
13	Madhya Pradesh	19028	11576	2264	14317	16779	3077	17008	11601	1139	14311	16345	1400	19173	11896	1795	12199	16813	2266
14	Maharashtra	19592	9277	844	13606	11501	961	14371	8451	361	11466	10646	420	17261	9438	579	12786	11579	662
15	Manipur	148	85	9	139	109	14	125	73	1	115	75	1	143	88	8	148	117	8
16	Meghalaya	379	379	147	490	444	147	415	285	50	390	340	57	481	395	50	482	401	50
17	Mizoram	125	117	72	140	121	76	142	127	53	145	133	55	122	111	31	123	122	34
18	Nagaland	59	35	4	48	42	4	31	26	12	39	30	13	51	37	5	66	52	5
19	Odisha	7012	2787	50	3255	3601	51	6330	3226	54	3633	4095	56	7899	4073	65	4187	4863	68
20	Punjab	2625	1523	280	2307	1991	379	2121	1579	134	2003	1912	178	2556	1537	195	2183	1970	282
21	Rajasthan	7385	4137	895	5411	5438	1270	6580	3606	828	4714	4833	1034	7653	4384	765	5812	5788	981
22	Sikkim	163	103	12	124	113	12	147	103	11	135	115	11	149	113	19	134	123	19
23	Tamil Nadu	4139	3026	606	5189	3762	717	4338	3184	355	5341	3892	454	6064	4153	396	7680	5213	436
24	Telangana	4212	3026	215	3559	3773	264	4200	3268	421	4149	4218	470	5667	4413	639	4481	5384	674
25	Tripura	311	252	43	312	287	49	260	217	12	308	314	12	236	243	22	283	335	25
26	Uttar Pradesh	18943	13725	2665	21219	20938	4120	15271	12105	3292	18947	18399	4079	16838	12654	2397	19492	18551	3117
27	Uttarakhand	1214	783	156	958	978	178	1066	740	72	868	845	83	1245	1026	54	1213	1313	56
28	West Bengal	6191	6033	98	6327	8223	117	10248	6662	33	6680	7918	34	9523	7870	87	7367	9652	92
	<b>TOTAL STATE(S)</b>	<b>139248</b>	<b>85328</b>	<b>11276</b>	<b>119034</b>	<b>115627</b>	<b>14853</b>	<b>122064</b>	<b>82215</b>	<b>9179</b>	<b>110365</b>	<b>108978</b>	<b>10929</b>	<b>140839</b>	<b>94998</b>	<b>9320</b>	<b>122132</b>	<b>122956</b>	<b>11294</b>
29	A&N	153	121	14	139	134	14	141	147	15	138	162	15	124	118	22	127	144	24

	Islands																		
30	Chandigarh	264	98	28	140	117	33	209	98	10	109	133	13	234	78	10	98	98	11
31	D&N Haveli and Daman & Diu*	96	63	1	83	68	1	67	56	4	71	72	6	104	55	3	73	64	3
32	Delhi	7783	2386	945	3602	2858	975	5362	2284	97	3058	2697	116	7118	2304	75	3251	2790	91
33	Jammu & Kashmir*	470	223	12	328	310	17	606	313	17	466	444	22	845	457	10	622	601	10
34	Ladakh							2	0	0	0	0	0	1	2	1	2	2	1
35	Lakshadweep	26	11	0	28	13	0	9	6	2	11	6	2	17	19	0	32	21	0
36	Puducherry	50	51	9	76	80	9	71	66	42	162	141	42	122	107	0	191	115	0
	<b>TOTAL UT(S)</b>	<b>8842</b>	<b>2953</b>	<b>1009</b>	<b>4396</b>	<b>3580</b>	<b>1049</b>	<b>6467</b>	<b>2970</b>	<b>187</b>	<b>4015</b>	<b>3655</b>	<b>216</b>	<b>8565</b>	<b>3140</b>	<b>121</b>	<b>4396</b>	<b>3835</b>	<b>140</b>
	<b>TOTAL (ALL INDIA)</b>	<b>148090</b>	<b>88281</b>	<b>12285</b>	<b>123430</b>	<b>119207</b>	<b>15902</b>	<b>128531</b>	<b>85185</b>	<b>9366</b>	<b>114380</b>	<b>112633</b>	<b>11145</b>	<b>149404</b>	<b>98138</b>	<b>9441</b>	<b>126528</b>	<b>126791</b>	<b>11434</b>

Source :Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2019

\* Data of erstwhile Jammu & Kashmir State including Ladakh during 2019

## Annexure-II

**Statement referred to part (c) of reply to Lok Sabha Unstarred Question No. 326 regarding 'Crimes against Children' by ADV. A.M. ARIFF to be answered on 03.02.2023 indicating State/UT-wise Cases Registered(CR), Cases Chargesheeted(CCS), Cases Convicted(CON), Girl Victims (GV), Persons Arrested(PAR), Persons Chargesheeted(PCS) and Persons Convicted(PCV) under Total Protection of Children from Sexual Offences (POCSO) Act during 2019-2021**

SL	State/UT	2019							2020							2021						
		CR	CCS	CO N	GV	PAR	PCS	PC V	CR	CCS	CO N	GV	PAR	PCS	PC V	CR	CCS	CO N	GV	PAR	PCS	PC V
1	Andhra Pradesh	502	313	16	504	645	589	20	454	521	18	454	536	793	19	466	535	8	468	716	682	8
2	Arunachal Pradesh	36	24	0	36	40	27	0	28	18	0	26	34	26	0	23	32	6	21	39	36	6
3	Assam	1779	1396	83	1817	1890	1548	84	1496	1340	43	1527	2327	1610	43	1926	1723	73	1948	2686	2040	77
4	Bihar	1540	1184	113	1590	1837	1532	132	1591	1350	41	1585	1700	1533	46	1571	1564	208	1561	1737	1767	236
5	Chhattisgarh	2027	2073	349	2042	2513	2453	414	2049	2038	218	2048	2459	2417	245	2332	2323	274	2349	2783	2755	319
6	Goa	0	0	0	0	0	0	0	5	5	0	0	5	5	0	2	1	0	0	0	1	0
7	Gujarat	2253	2072	74	2243	2773	2748	89	2345	2272	23	2343	2985	2959	27	2443	2390	71	2434	2978	2971	79
8	Haryana	2074	1686	333	1979	2189	2135	395	1853	1506	56	1742	1928	1900	67	2249	1683	205	2166	2311	2192	238
9	Himachal Pradesh	12	8	0	10	7	9	0	5	9	0	4	11	14	0	13	10	2	8	20	18	2
10	Jharkhand	654	459	100	640	638	530	104	938	582	137	930	723	673	152	806	637	107	792	689	736	119
11	Karnataka	2160	2021	190	2188	2665	2633	208	2104	2016	61	2147	2527	2507	69	2813	2774	249	2817	3686	3463	259
12	Kerala	1283	1009	40	809	1443	1097	42	2163	1522	41	1879	2303	1720	41	2647	2752	140	2402	3281	3065	151
13	Madhya Pradesh	6123	5867	874	6065	7376	7454	1086	5648	5558	482	5603	6989	6964	568	6070	5848	914	6027	7068	7441	1120
14	Maharashtra	6558	6295	706	6568	8723	7510	792	5687	5750	308	5630	7596	6956	354	6200	6443	527	6219	8290	7395	598
15	Manipur	58	59	5	57	59	74	5	75	53	1	75	72	55	1	97	74	7	100	105	103	7
16	Meghalaya	219	255	96	219	309	287	96	328	259	48	324	347	304	55	384	366	48	389	422	369	48
17	Mizoram	79	78	59	81	79	79	63	105	100	44	101	108	104	44	104	97	23	103	99	98	26
18	Nagaland	12	12	1	14	14	13	1	18	15	6	19	23	17	6	31	30	4	33	39	36	4

8																						
19	Odisha	2036	1779	33	2124	2033	2124	33	2202	2086	35	2202	2379	2541	37	2498	2360	56	2496	2647	2778	57
20	Punjab	389	319	87	367	484	375	121	720	684	51	703	828	829	70	751	710	105	725	867	837	142
21	Rajasthan	596	423	178	571	548	543	216	244	161	302	226	211	209	371	601	397	85	580	526	518	117
22	Sikkim	91	88	12	87	95	94	12	98	86	11	99	102	91	11	100	102	19	102	111	109	19
23	Tamil Nadu	2396	2228	286	2389	3045	2553	318	3090	2472	176	3103	3795	2840	260	4465	3373	226	4503	5541	4046	258
24	Telangana	1998	1724	89	2004	2549	2139	108	2074	2053	102	2089	2789	2471	120	2698	2468	96	2717	3138	2842	100
25	Tripura	176	173	34	176	193	183	40	143	143	11	143	181	193	11	125	135	19	126	166	176	21
26	Uttar Pradesh	7594	6478	1002	7570	9650	9377	1674	6898	6817	1276	6722	10248	9882	1708	7129	6881	1514	7001	10468	9882	1958
27	Uttarakhand	369	384	92	358	452	451	111	573	616	35	557	675	674	39	712	672	42	689	801	819	42
28	West Bengal	2256	2531	81	2230	2530	3292	98	2657	2621	29	2688	2568	3003	30	2607	2640	68	2592	2778	3303	69
	<b>TOTAL STATE(S)</b>	<b>45270</b>	<b>40938</b>	<b>4933</b>	<b>44738</b>	<b>54779</b>	<b>51849</b>	<b>6262</b>	<b>45591</b>	<b>42653</b>	<b>3555</b>	<b>44969</b>	<b>56449</b>	<b>53290</b>	<b>4394</b>	<b>51863</b>	<b>49020</b>	<b>5096</b>	<b>51368</b>	<b>63992</b>	<b>60478</b>	<b>6080</b>
29	A&N Islands	94	87	3	92	99	95	3	118	124	11	116	116	137	11	108	107	13	109	117	131	15
30	Chandigarh	5	6	0	4	5	6	0	0	1	0	0	0	2	0	1	0	2	1	0	0	2
31	D&N Haveli and Daman & Diu+	54	54	0	51	62	56	0	42	43	2	41	56	51	2	53	50	2	53	61	57	2
32	Delhi	1719	1589	718	1611	2269	1924	720	1197	1667	72	1130	1994	1927	87	1454	1579	42	1377	1952	1895	50
33	Jammu & Kashmir*	109	79	0	97	101	98	0	200	153	2	195	235	230	4	294	251	1	279	343	333	1
34	Ladakh	-	-	-	-	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	25	11	0	25	27	13	0	8	6	2	7	11	6	2	14	19	0	4	31	21	0
36	Puducherry	48	45	4	48	74	74	4	65	62	42	65	141	120	42	87	103	0	85	169	111	0
	<b>TOTAL UT(S)</b>	<b>2054</b>	<b>1871</b>	<b>725</b>	<b>1928</b>	<b>2637</b>	<b>2266</b>	<b>727</b>	<b>1630</b>	<b>2056</b>	<b>131</b>	<b>1554</b>	<b>2553</b>	<b>2473</b>	<b>148</b>	<b>2011</b>	<b>2109</b>	<b>60</b>	<b>1908</b>	<b>2673</b>	<b>2548</b>	<b>70</b>

<b>TOTAL (ALL INDIA)</b>	<b>47324</b>	<b>42809</b>	<b>5658</b>	<b>46666</b>	<b>57416</b>	<b>54115</b>	<b>6989</b>	<b>47221</b>	<b>44709</b>	<b>3686</b>	<b>46523</b>	<b>59002</b>	<b>55763</b>	<b>4542</b>	<b>53874</b>	<b>51129</b>	<b>5156</b>	<b>53276</b>	<b>66665</b>	<b>63026</b>	<b>6150</b>
--------------------------	--------------	--------------	-------------	--------------	--------------	--------------	-------------	--------------	--------------	-------------	--------------	--------------	--------------	-------------	--------------	--------------	-------------	--------------	--------------	--------------	-------------

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2019

\*! Data of erstwhile Jammu & Kashmir State including Ladakh during 2019

### Annexure-III

**Statement referred to part (d) to (e) of reply to Lok Sabha Unstarred Question No. 326 regarding 'Crimes against Children' by ADV. A.M. ARIFF to be answered on 03.02.2023 indicating State/UT-wise & Crime Head-wise Cases Registered under Crime against Children during 2021**

SL	State/UT	Murder	Abetment of Suicide of Child	Attempt to Commit Murder	Infanticide	Foeticide	Exposure and Abandonment	Simple Hurt	Grievous Hurt	Kidnapping and Abduction of Children	Human Trafficking	Selling of Minors for Prostitution	Buying of Minors for Prostitution	Rape	Attempt to Commit Rape
1	Andhra Pradesh	33	15	7	10	1	12	64	4	487	3	0	0	614	35
2	Arunachal Pradesh	1	0	0	0	0	0	2	2	52	1	0	0	54	6
3	Assam	38	1	0	0	0	0	9	11	2704	55	1	0	3	0
4	Bihar	102	0	64	0	0	0	586	48	3918	46	2	0	0	6
5	Chhattisgarh	53	12	20	5	21	29	367	13	2612	16	0	0	0	1
6	Goa	1	1	0	0	0	4	14	0	44	0	0	0	47	0
7	Gujarat	78	8	5	3	23	102	13	16	1210	3	0	0	7	0
8	Haryana	43	11	5	5	14	28	31	4	2050	10	3	0	0	0
9	Himachal Pradesh	5	1	0	0	0	13	0	1	393	1	0	0	215	2
10	Jharkhand	10	0	3	1	0	7	17	4	583	49	0	0	295	5
11	Karnataka	99	12	18	5	2	69	114	3	2546	6	0	0	0	1
12	Kerala	41	5	18	0	0	14	170	6	259	57	0	0	0	20
13	Madhya Pradesh	119	84	50	6	23	159	1476	105	9137	24	3	1	0	4
14	Maharashtra	146	48	34	5	6	132	146	55	9555	35	2	0	28	0
15	Manipur	1	0	0	0	0	0	0	1	36	1	0	0	0	0
16	Meghalaya	3	1	0	4	0	0	0	4	63	1	0	0	1	3
17	Mizoram	1	0	0	0	0	0	2	2	2	0	0	0	2	0
18	Nagaland	1	0	0	1	0	1	1	2	10	0	0	0	0	0
19	Odisha	9	0	2	1	0	0	8	1	5187	8	0	0	0	0
20	Punjab	35	10	1	1	9	18	5	4	1440	3	0	0	10	24
21	Rajasthan	23	5	2	7	13	66	5	1	3593	4	0	0	145 2	49
22	Sikkim	0	0	0	0	0	1	1	0	38	0	0	0	0	0
23	Tamil Nadu	56	8	16	15	0	4	80	8	259	5	0	0	0	0
24	Telangana	36	24	7	1	1	7	45	2	1748	5	0	0	0	5

25	Tripura	4	0	0	0	0	0	0	0	106	0	0	0	0	0
26	Uttar Pradesh	245	37	3	0	0	2	181	43	6814	5	0	1	256	16
27	Uttarakhand	5	0	0	0	2	2	0	6	239	6	2	0	0	5
28	West Bengal	53	51	13	0	0	0	0	16	6394	14	2	0	0	0
	TOTAL STATE(S)	1241	334	268	70	115	670	3337	362	61479	358	15	2	298 4	182
29	A&N Islands	1	0	0	0	0	0	1	0	6	0	0	0	0	0
30	Chandigarh	1	0	1	0	0	0	3	0	149	1	0	0	46	0
31	D&N Haveli and Daman & Diu	1	0	0	0	0	0	0	0	46	0	0	0	0	0
32	Delhi	27	2	16	5	3	30	27	6	5053	65	0	0	0	2
33	Jammu & Kashmir	7	1	0	4	3	9	0	0	478	1	0	0	2	0
34	Ladakh	0	0	0	0	0	0	0	0	0	0	0	0	1	0
35	Lakshadweep	1	0	0	0	0	0	1	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	34	0	0	0	0	0
	TOTAL UT(S)	38	3	17	9	6	39	32	6	5766	67	0	0	49	2
	<b>TOTAL (ALL INDIA)</b>	<b>1279</b>	<b>337</b>	<b>285</b>	<b>79</b>	<b>121</b>	<b>709</b>	<b>3369</b>	<b>368</b>	<b>67245</b>	<b>425</b>	<b>15</b>	<b>2</b>	<b>303 3</b>	<b>184</b>

Source: Crime in India

## Annexure-III

Statement referred to part (d) to (e) of reply to Lok Sabha Unstarred Question No. 326 regarding 'Crimes against Children' by ADV. A.M. ARIFF to be answered on 03.02.2023 indicating State/UT-wise & Crime Head-wise Cases Registered under Crime against Children during 2021

SL	State/UT	Assault on Women with Intent to Outrage her Modesty	Insult to the Modesty of Women	Other IPC Crimes	Total IPC Crimes against Children	Protection of Children from Sexual Offences Act	Juvenile Justice (Care and Protection of Children) Act	Immoral Traffic (Prevention) Act	Child Labour (Prohibition & Regulation) Act	Prohibition of Child Marriage Act	Transplantation of Human Organs Act	Cyber Crimes/Information Technology Act	Other SLL crimes	Total SLL Crimes	Total Crimes against Children
1	Andhra Pradesh	493	28	300	2106	466	16	0	12	19	0	40	10	563	2669
2	Arunachal Pradesh	8	1	11	138	23	1	0	0	0	0	0	0	24	162
3	Assam	5	0	94	2921	1926	88	2	78	155	0	111	1	2361	5282
4	Bihar	2	0	483	5257	1571	1	14	14	11	0	1	25	1637	6894
5	Chhattisgarh	0	4	433	3586	2332	3	0	0	0	0	72	8	2415	6001
6	Goa	19	0	12	142	2	1	0	0	0	0	2	4	9	151
7	Gujarat	39	0	407	1914	2443	87	0	40	12	0	16	3	2601	4515
8	Haryana	0	2	1116	3322	2249	76	0	12	33	0	5	3	2378	5700
9	Himachal Pradesh	68	1	10	710	13	3	2	0	5	0	7	0	30	740
10	Jharkhand	46	0	16	1036	806	10	0	5	4	0	6	0	831	1867
11	Karnataka	2	0	991	3868	2813	78	2	58	273	0	164	5	3393	7261
12	Kerala	626	29	186	1431	2647	297	0	3	12	0	138	8	3105	4536
13	Madhya Pradesh	0	3	1855	13049	6070	7	0	5	4	0	36	2	6124	19173
14	Maharashtra	0	1	608	10801	6200	41	2	57	82	0	73	5	6460	17261
15	Manipur	1	0	0	40	97	3	0	0	2	0	1	0	103	143
16	Meghalaya	0	0	12	92	384	2	0	0	0	0	3	0	389	481
17	Mizoram	0	0	6	15	104	3	0	0	0	0	0	0	107	122
18	Nagaland	0	0	2	18	31	2	0	0	0	0	0	0	33	51
19	Odisha	0	0	29	5245	2498	38	0	6	64	0	48	0	2654	7899
20	Punjab	46	0	113	1719	751	10	0	8	8	0	58	2	837	2556
21	Rajasthan	1024	11	239	6494	601	516	1	19	11	0	10	1	1159	7653
22	Sikkim	0	0	9	49	100	0	0	0	0	0	0	0	100	149
23	Tamil Nadu	0	0	719	1170	4465	101	0	26	169	0	15	118	4894	6064

24	Telangana	102	6	303	<b>2292</b>	2698	391	1	224	57	0	3	1	<b>3375</b>	<b>5667</b>
25	Tripura	0	0	0	<b>110</b>	125	0	0	0	1	0	0	0	<b>126</b>	<b>236</b>
26	Uttar Pradesh	1315	1	699	<b>9618</b>	7129	2	1	1	6	0	81	0	<b>7220</b>	<b>16838</b>
27	Uttarakhand	49	0	158	<b>474</b>	712	2	0	25	12	0	20	0	<b>771</b>	<b>1245</b>
28	West Bengal	0	0	225	<b>6768</b>	2607	32	5	2	105	0	4	0	<b>2755</b>	<b>9523</b>
	TOTAL STATE(S)	3845	87	9036	<b>84385</b>	51863	1811	30	595	1045	0	914	196	<b>5645</b>	<b>14083</b>
29	A&N Islands	0	0	5	<b>13</b>	108	1	0	0	0	0	2	0	<b>111</b>	<b>124</b>
30	Chandigarh	12	0	13	<b>226</b>	1	0	0	7	0	0	0	0	<b>8</b>	<b>234</b>
31	D&N Haveli and Daman & Diu	0	0	3	<b>50</b>	53	1	0	0	0	0	0	0	<b>54</b>	<b>104</b>
32	Delhi	0	0	190	<b>5426</b>	1454	56	0	11	2	0	161	8	<b>1692</b>	<b>7118</b>
33	Jammu & Kashmir	0	0	36	<b>541</b>	294	2	0	0	2	0	4	2	<b>304</b>	<b>845</b>
34	Ladakh	0	0	0	<b>1</b>	0	0	0	0	0	0	0	0	<b>0</b>	<b>1</b>
35	Lakshadweep	0	0	1	<b>3</b>	14	0	0	0	0	0	0	0	<b>14</b>	<b>17</b>
36	Puducherry	0	0	0	<b>34</b>	87	0	0	0	1	0	0	0	<b>88</b>	<b>122</b>
	TOTAL UT(S)	12	0	248	<b>6294</b>	2011	60	0	18	5	0	167	10	<b>2271</b>	<b>8565</b>
	<b>TOTAL (ALL INDIA)</b>	<b>3857</b>	<b>87</b>	<b>9284</b>	<b>90679</b>	<b>53874</b>	<b>1871</b>	<b>30</b>	<b>613</b>	<b>1050</b>	<b>0</b>	<b>1081</b>	<b>206</b>	<b>5872</b>	<b>14940</b>

.Source: Crime in India